

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (S.J) No.110 of 2020**

Birendra Thakur  
@ Birendra Kumar Thakur ..... **Appellant**

**Versus**

1. The State of Jharkhand  
2. Gado Kumari ..... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Appellant : Mr. Manoj Kumar No.2, Advocate  
For the State : Mr. Pranay Kr. Jaiswal, A.P.P

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**02/Dated: 07<sup>th</sup> July, 2020**

1. Learned counsel for the appellant and learned A.P.P are present.
2. Learned counsel for the appellant shall file the requisites of notice under registered cover with A/D as well as under ordinary process, for service upon respondent no.2, at the earliest.
3. If the notices are so filed, then office to list the appeal on **06.08.2020.**

**(AMITAV K. GUPTA, J.)**

**Chandan-Rohit/-**